

permit removal of organs after occurrence of brain stress death.

Punched with Alcohol

2545. SHRI BRIJBHUSHAN
SHARAN SINGH:
SHRI MOHAN RAWALE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is a proposal under consideration to allow marketing of cola punched with alcohol;

(b) if so, whether the said beverage is likely to have any adverse effect on human health;

(c) if so, the details of studies made in this regard;

(d) whether the Government propose to restrict the sale of such a beverage; and

(e) if not, the steps proposed to be taken to ensure that it is fit for human consumption?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) to (e). The prescribing/monitoring of specifications, standards, strength, permissible blends etc. in respect of drinks having an alcohol content is done by the concerned State Governments/Union Territories Under their respective excise laws/rules.

Utilisation of Howrah and Haldia section

2546. SHRI BASUDEB
ACHARIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any survey has been conducted to assess the extent of utilisation of the existing transport net work between Howrah and Haldia;

(b) if so, the details of the findings thereof; and

(c) the steps being taken for proper/optimum utilisation of the section?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Extent of utilisation of the net work is 92% in some parts. Determination of utilisation is a continuous process. No separate survey has been conducted.

(c) Section is being adequately utilised.

[*Translation*]

Expenditure In Education

2547 ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the allocations made in the Eighth Plan for Education under different heads especially for implementing centrally sponsored NPE Schemes and for assistance proposed to be given to States/Union Territories, Heads-wise and State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): The provisional allocations made for different sub-sectors of education and the centrally sponsored schemes are given in Statement I and II.

Central assistance is provided to the State Governments under the centrally sponsored schemes based on the proposals